NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CORAM : PRESENT : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **05.09.2018**

NAME OF THE PARTIES: 3i Infotech Ltd.

SECTION OF THE COMPANIES ACT: 441, 227 OF COMPANIES ACT, 2013.

Order

24. C.P. 441 (MB)/2018

At request, list this matter on 03.10.2018.

SD/-

V. NALLASENAPATHY
Member (Technical)

SD/-

BHASKARA PANTULA MOHAN
Member (Judicial)

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